



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/020/00150/2014
Date of Order : 20-11-2019

Between :

M. Seenaiah S/o Late M. Ramappa,
Aged 58 years, Occ : Technician,
Telephone Exchange, Gudur and
R/o 7-42, Raja Veedhi, Gudur P.O & Mandal,
Kurnool Dt. ...Applicant

And
Union of India, rep by

1. The Chief General Manager,
Bharat Sanchar Nigam Limited,
Station Road, Nampally, Hyderabad.

2. The General Manager,
Bharat Sanchar Nigam Limited,
Bhoopal Complex, Kurnool.

3. The Divisional Engineer (Administration),
Bharat Sanchar Nigam Limited,
Bhoopal Complex, Kurnool.

4. Sub Divisional Engineer,
Bharat Sanchar Nigam Limited,
Bhoopal Complex, Kurnool.Respondents

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OA/020/00150/2014

Counsel for the Applicant : Mr.P.Bhaskar

Counsel for the Respondents : Mrs.B.Geetha, SC for BSNL



CORAM :

THE HON'BLE MR.S.N.TERDAL : JUDICIAL MEMBER
THE HON'BLE MRS.NAINI JAYASEELAN : ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr.S.N.Terdal, Judicial Member)

None for the applicant. On 30.10.2019 as well as on 18.11.2019 also no one was present for the applicant. Hence the Original Application is dismissed for non-prosecution.

2. No order as to costs.

(NAINI JAYASEELAN)
ADMINISTRATIVE MEMBER

(MR.S.N.TERDAL)
JUDICIAL MEMBER

Dated : 20th November, 2019.
Dictated in Open Court.

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